

S

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

03.12.2012

OA No. 637/2012

Mr. Tanveer Ahmed, Counsel for applicant.

At this stage without entering into merit of the matter whether this OA is maintainable as vide order dated 25.09.2012, the learned counsel for the applicant seeks time to study the matter whether this OA is maintainable before this Tribunal or not. He is not able to address on this issue. Since the applicant vide Annexure A/7 had represented before the Director, Ministry of Labour, Government of India, New Delhi and the same is pending for consideration, it is for the respondents to consider the same in accordance with the provisions of law.

With these observations, the OA is disposed of with no order as to costs.

Anil Kumar
(Anil Kumar)

Member (A)

K. S. Rathore
(Justice K.S.Rathore)
Member (J)

ahq